## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 219/2017 in C.P. No. 146/241-242-244/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Kiritbhai Fulchand Vakharia & Anr.

V/s.

Shweta Organisers Pvt. Ltd. & Ors.

Section of the Companies Act:

Sections 241,242 and 244 of the Companies

Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. A.R. Shith	Adv. & Solicit	Petition	Apart
2. Ayaan Petul	Adrioceti	R-1,2,6+014	APel
For, A. J. John!	Admo ceta	· · · · · · · · · · · · · · · · · · ·	

## ORDER

Learned Advocate Mr. Arjun Sheth present for Original Petitioner. Learned Advocate Mr. Aayan Patel i/b Learned Advocate Mr. Apurva Vakil present for Original Respondents No. 1, 2 and 6 to 14, 3 to 5...

Petitioner filed proof of service on Respondents no. 3 to 5.

Reply filed by Respondents no. 1, 2, 6 to 14 and Respondents no. 3 to 5 in IA 219 of 2017.

Reply filed by Respondents no. 3 to 5 in main petition.

Learned Advocate Mr. Apurva Vakil filed Vakalatnama for Respondents no. 3 to 5.

Applicants in IA 219/2017 shall file their rejoinder within two weeks after serving copy in advance to the Respondent.

At request of Learned Counsel for Petitioner.

List the matter on 21.09.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of August, 2017.